

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4472
ANSWERED ON:19.05.2006
NOTICES TO THE ALLOTTEES OF GOVERNMENT HOUSES
Singh Shri Prabhunath

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has issued notices to the allottees of Government Houses in Delhi to remove car sheds from their precincts;
- (b) whether CPWD has provided at their own cost car sheds in bungalows occupied by Ministers and MPs.
- (c) if so, the reasons for asking the allottees of Government houses to pay 100 per cent charges for car sheds; and
- (d) the steps taken by the Government for withdrawing the notices in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a): Yes, Sir.

(b)&(c): Most Bungalows occupied by Ministers & MPs are provided with car sheds. Allottees of Govt. houses are not asked to pay 100 per cent charges for such sheds.

(d): There is no reason for withdrawal of notices served on occupants who have unauthorizedly constructed car sheds.